

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

**COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017. 01-03-2017

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
-	291/16	Clarification	397/398	Gnyaneshwar swamy Vs.M.V Lakshmirama Media & Cables Networks Pvt.Ltd & 3 others

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION BY WHOM

SIGNATURE

Hasan . S. Hiremani 9986246097 (Petitioner Advocate Respondent) Simhadutta (Adv for R1-R4)

**O R D E R**

Counsel for petitioner is present. Shri Simhadutta, Counsel for  
Respondents R1 to R4 is present. He reported that, he has already filed vakalat  
for R1.

For hearing posted to 25/04/2017

Member (J)

Member (T)